

Date: 26.11.201

**THE
PARLIAMENTARY DEBATES**

**(Part II—Proceedings other than Questions and Answers)
OFFICIAL REPORT**

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HOUSE OF THE PEOPLE

Thursday, 25th March, 1954.

The House met at Two of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

2-58 P.M.

PAPER LAID ON THE TABLE

**NOTE ON N. E. F. AGENCY BY PRIME
MINISTER**

Shri K. P. Tripathi (Darrang): On a point of information. Yesterday, there was a certain secret document which was promised to be placed on the Table. I do not find it here. Would it be placed today?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): With your permission, Mr. Deputy-Speaker, I beg to lay on the Table a copy of the note on the North-East Frontier Agency by the Prime Minister, out of which I read certain passages yesterday. [Placed in the Library. See No. S-92/54.]

Mr. Deputy-Speaker: Is that the document to which the hon. Member referred?

Shri K. P. Tripathi: Yes, Sir.

Shrimati Renu Chakravarty (Basirhat): Before we take up the Defence
60 P.S.D.

Ministry Demands, I should like to know one thing.

Mr. Deputy-Speaker: When I come to that, the hon. Lady Member can say what she wants.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

**SITUATION IN FRENCH INDIAN
SETTLEMENTS**

Mr. Deputy-Speaker: I have received notice under Rule 215 from Shri Vallatharas calling attention of the Prime Minister to the following matter of Public importance and requesting that the Prime Minister may make a statement thereon:—

“The very grave situation of terrorism, insecurity, helplessness, abduction etc. which the Indian nationals and others residing and living in the villages of the Indian Union adjoining the French Indian Settlements of Pondicherry and Karaikal are subjected to by the unlawful, highhanded and intensive depredations of the armed French Police who, on and since 24th March, 1954, have crossed the border, entered into the Union villages, trespassed into several houses, caused damage to property, insulted and ill-treated women, forcibly and violently dragged Indian Union nationals and French Indian nationals living and residing there, beat and ill-treated them in public, removed them to French territory tortured them and extorted confessions, further